## IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-OCW-110/2020)

Gaurish Pereira	Applicant.
Vs	
Anjali Anilkumar Prabhu	
Walavalkar & ors.	Respondents.

Shri A. Bhobe, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J. Date:- 1<sup>st</sup> September 2020.

P.C.

The respondent nos.1 to 5 are said to be original plaintiffs, thus, contesting respondents. The other respondents, according to the petitioner's counsel, are formal parties.

2. Issue notice to the respondent nos. 1 to 5 returnable on 15.9.2020.

DAMA SESHADRI NAIDU, J.

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